

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI M. VEERAPPA MOILY): (a) Sir, Public Sector Oil Marketing Companies (OMCs), namely, Indian Oil Corporation Limited (IOC), Bharat Petroleum Corporation Limited (BPCL) and Hindustan Petroleum Corporation Limited (HPCL) do not maintain consumption data of APL/BPL households separately. However, the consumption refill data for four, five, six, nine, twelve or more on overall country for financial year 2011-12 is given in Statement (*See below*). Refill consumption data for 2010-11, on industry basis, is not available.

(b) Based on consumption data available with OMCs for 2011-12, it is estimated that the financial burden would increase by around Rs. 8363 crore (@ 461.58 fiscal subsidy plus under recovery @ Delhi *w.e.f.* 01.03.2013) for increase in cap from 6 to 9 annually. The annual additional financial burden estimated for a change in cap from 9 to 12 would be around Rs. 3245 crore.

Statement

*The consumption data on overall country basis for different
refilling limit for previous financial year 2011-12*

Refill (cylinder per year)	No of customers
4	9978091
5	11545253
6	11218281
9	12927014
12 or more	13736575

WRITTEN ANSWERS TO UNSTARRED QUESTIONS

Bio-safety Institute to test harmful effect of GM crops

776. SHRI D. RAJA:

SHRI M. P. ACHUTHAN:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether Government has a proposal to establish an independent Bio-safety Institute to test harmful effect of GM crops being imported by multi-national seed companies such as Monsanto;

(b) if so, the details thereof and;

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN): (a) to (c) There is no proposal to establish an independent Bio-safety institute to test the harmful effects of GM crops that are imported or developed in the country as there are several reputed institutions in India that have the capability of conducting biosafety assessment. However, there is a proposal to establish an independent 'Biotechnology Regulatory Authority of India (BRAI)' for the regulation of GM Crops through an Act of Parliament, to promote the safe and responsible use of modern biotechnology by enhancing the effectiveness and efficiency of regulatory procedures including the testing of GM crops for harmful effect, if any. The BRAI Bill has been submitted to Lok Sabha Secretariat for introduction by the Department of Biotechnology.

Unnatural deaths of elephants

777. SHRIMATI RENUBALA PRADHAN:

SHRI RAMA CHANDRA KHUNTIA:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether it is a fact that a number of elephants deaths are occurring by coming in contact of low level electrical wires and train accidents on railway tracks in Odisha, Uttar Pradesh and Assam;

(b) whether Government has any statistics of the elephant death;

(c) the details thereof during the last three years, State-wise; and

(d) if not, the reasons therefor and steps taken to prevent such casualties?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN): (a) It is a fact that elephant deaths have occurred due to electrocution and train accidents on railway tracks in Odisha & Assam and due to electrocution in Uttar Pradesh. The details of last three years are given below.

Year	Assam		Odisha		Uttar Pradesh	
	Train Hit	Electrocution	Train Hit	Electrocution	Train Hit	Electrocution
2009-10	7	6	Nil	9	Nil	Nil
2010-11	5	5	Nil	18	Nil	Nil
2011-12	7	9	2	13	Nil	3